

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 2758

TO BE ANSWERED ON THE 10TH MAY, 2016/VAISAKHA 20, 1938 (SAKA)

ASSISTANCE FROM IFAD

2758. SHRI SUSHIL KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the International Development and Research Centre (IDRC), Canada House, Jor Bagh, New Delhi has received funds from the International Fund for Agricultural Development (IFAD) for utilization of Mangal Turbine projects in India; and

(b) if so, the total funds received along with the number of installments, the details of the project, utilization of the said funds and the name of the agency which implemented the project?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) & (b): FCRA Wing of the Ministry of Home Affairs is mandated to administer the receipt and utilization of foreign contribution by the associations. As per the Act, associations are required to get registration or prior permission for receipt of foreign contribution. However, Donor agencies are not required to be registered. Further, no data in respect of NGOs not registered under FCRA is maintained in Ministry of Home Affairs. The International Development and Research Centre (IDRC) is not registered under FCRA, 2010.
